

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 72/2017  
IN  
CP (IB) NO. 08/Chd/CHD/2017.**

In the matter of :

M/s. Super Multicolor Printers (P) Ltd. ....Applicant/Corporate Debtor

Present: Mr. G.S. Sarin, Practising Company Secretary for Applicant/  
Corporate Debtor.

Mr. G.S. Sarin. Practicing Company Secretary, the Authorised  
Representative for the Corporate Debtor submits that the case was fixed for  
22.08.2017 but has been listed today. Accordingly, list the matter on 22.08.2017.

SAT

(Justice R.P.Nagrath)  
Member (Judicial)

✓ August 21, 2017  
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